

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &  
IA NO. 414 OF 2017**

**Dated : 8<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Orange Bercha Wind Power Pvt. Ltd. ... Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Binod  
Ms. Samykya Mukku

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Krishnesh Bapat  
Ms. Revanta Solanki for R-1

Mr. Aashish Anand Bernard  
Mr. Paramhans  
Mr. Rajesh Gupta for R-2 & R-3

Mr. Nitin Gaur  
Mr. G. L. Pandey for R-4

**ORDER**

At the request of learned counsel for the Appellant, list the matter for hearing on **15.10.2019 at 2.30 p.m.**

**(Ravindra Kumar Verma)  
Technical Member**

*kt/mkj*

**(Justice Manjula Chellur)  
Chairperson**